

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5028

ANSWERED ON:28.04.2005

REHABILITATION OF CIVILIANS

Choudhary Shri Nikhil Kumar;Shakya Shri Raghuraj Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether eviction of civilians from cantonment areas in various parts of the country has posed a major problem regarding their rehabilitation;
- (b) if so, the reaction of the Government thereto; and
- (c) the alternative arrangements made by the Government for rehabilitation of such civilians?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): No, Sir. The defence lands in the Cantonment areas are meant for the active use of the Armed Forces. The encroachers, if any, on the defence land are evicted as per law. No arrangements are made by Ministry of Defence for the rehabilitation of encroachers evicted from the defence lands.